GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA

UNSTARRED QUESTION NO. 3286 TO BE ANSWERED ON 23RD MARCH, 2018

SUPPLY OF RICE TO THE POOR UNDER PDS

3286. SHRI PARIMAL NATHWANI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether States/UTs possess flexibility to fix retail price of commodities under the Public Distribution System (PDS) considering local parameters;
- (b) if so, the details thereof about Jharkhand along with the response and subsidy granted to Jharkhand and other States/UTs;
- (c) whether PDS has impacted country's rice production and if so, the details thereof, State/UT-wise during the last three years; and
- (d) the steps taken by Government for adequate supply of rice to the poor under PDS?

ANSWER

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN)

(a) & (b): Targeted Public Distribution System (TPDS) is now implemented as per provisions of the National Food Security Act, 2013 (NFSA). Under the Act eligible households are entitled to receive foodgrains at subsidized prices specified in Schedule-I, i.e. not exceeding Rs.3/2/1 per kg for rice/wheat/coarsegrains. The difference between the Economic Cost of foodgrains and the above mentioned subsidized Central Issue Prices, is borne by the Central Government as food subsidy. At the current level of Economic Cost, the per unit subsidy for allocation of foodgrains out of Central pool stocks for eligible Antyodaya Anna Yojana and priority households, is Rs.29.94 per kg for rice and Rs.21.96 per kg for wheat.

NFSA further provides that State Government may continue with or formulate food or nutrition based plans or schemes providing for benefits higher than the benefits provided under the Act. States/UTs therefore have the flexibility to further subsidise the foodgrains out of their own resources and distribute it at prices lower than the prices specified under the Act. Government of Jharkhand has informed that the end retail price under TPDS in the State is Rs.1 per kg for both wheat and rice.

(c) & (d): For ensuring remunerative prices to farmers, Government procures wheat and paddy at Minimum Support Price. The foodgrains so procured is used for distribution of wheat and rice through TPDS, which is now implemented as per provisions of NFSA. The Act provides for coverage of 75% of rural and 50% of the urban population, at the all India level, for receiving highly subsidized foodgrains, corresponding to which State/UT-wise coverage was determined by the then Planning Commission. For the coverage of population determined for each State/UT, and identification of eligible households by States Governments/UT Administrations within that, the entitled quantities of wheat and rice are being supplied to States/UTs, for distribution among eligible households.

The production of rice during 2014-15, 2015-16 and 2016-17 has been 105482.1 thousand tons, 104408.2 thousand tons and 109698.4 thousand tons, respectively, State/UT-wise detail of which is at **Annexure.**

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) TO (d) OF UNSTARRED QUESTION No. 3286 DUE FOR ANSWER ON 23-03-2018 IN THE RAJYA SABHA

State/UT-wise Production of Rice during 2014-15 to 2016-17

| State/ UT | Production (Thousand Tons) | | |
|-------------------|----------------------------|---------|---------|
| | 2014-15 | 2015-16 | 2016-17 |
| Andhra Pradesh | 7233.9 | 7488.7 | 7452.4 |
| Arunachal Pradesh | 285.0 | 204.0 | 220.0 |
| Assam | 5222.7 | 5125.1 | 4727.4 |
| Bihar | 6356.7 | 6802.2 | 8239.3 |
| Chhattisgarh | 6322.1 | 5789.4 | 8048.4 |
| Goa | 120.5 | 115.1 | 113.2 |
| Gujarat | 1830.9 | 1702.0 | 1930.0 |
| Haryana | 4006.0 | 4145.0 | 4453.0 |
| Himachal Pradesh | 125.2 | 129.9 | 146.6 |
| Jammu & Kashmir | 517.2 | 646.4 | 572.2 |
| Jharkhand | 3361.9 | 2882.2 | 3841.8 |
| Karnataka | 3541.0 | 3021.0 | 2604.8 |
| Kerala | 562.1 | 549.3 | 437.1 |
| Madhya Pradesh | 3625.3 | 3546.7 | 4226.8 |
| Maharashtra | 2946.0 | 2593.0 | 3109.5 |
| Manipur | 334.1 | 338.8 | 430.4 |
| Meghalaya | 298.2 | 301.1 | 203.0 |
| Mizoram | 60.7 | 62.1 | 61.5 |
| Nagaland | 454.2 | 318.8 | 336.7 |
| Odisha | 8298.2 | 5875.4 | 8325.9 |
| Punjab | 11107.0 | 11823.0 | 11586.2 |
| Rajasthan | 366.7 | 369.8 | 452.7 |
| Sikkim | 20.1 | 13.1 | 19.7 |
| Tamil Nadu | 5727.8 | 7517.1 | 2369.4 |
| Telangana | 4440.8 | 3047.0 | 5173.4 |
| Tripura | 747.0 | 794.8 | 814.6 |
| Uttar Pradesh | 12167.9 | 12501.0 | 13754.0 |
| Uttarakhand | 603.7 | 639.1 | 630.0 |
| West Bengal | 14677.2 | 15953.9 | 15302.5 |
| A & N Islands | 13.1 | 13.4 | 12.6 |
| D & N Haveli | 25.9 | 36.8 | 31.7 |
| Delhi | 25.9 | 17.3 | 17.3 |
| Daman & Diu | 4.3 | 2.0 | 2.0 |
| | 50.5 | 42.0 | |
| Puducherry | 52.7 | 43.9 | 52.2 |
